

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(pt.)/8371/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the th 29 September, 2023.

Sub: **Extension of Earned leave.**

Ref:- Letter No. DJ(D) 6770 dtd. 27.09.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **extension of earned leave for eighteen days from 23.09.2023 to 10.10.2023, alongwith station leave permission, till the morning of 11.10.2023**, has been granted. Further, the Additional District & Sessions Judge, Darrang, Mangaldai, and in her absence, the next senior most Judicial Officer available at the station will continue to remain in charge of your Court and Office, till you resume duty.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(pt.)/8372-8373/A, dated , 29-09-23
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
